

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT : ROHINI COURT : DELHI**

ORDER

The following transfer and posting orders are hereby made with immediate effect:-

| S. No. | Name of the Official | From | To |
|--------|--------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------|
| 1. | Ms. Bhawna Gupta W/o Sh. Vineef Gupta EC-68883644 | PA in the Court of Sh. Deepak Dabas, ADJ-01, North District, Rohini Courts, Delhi. | PA in the Court of Sh. Satish Kumar, ASJ-03, North District, Rohini Courts, Delhi. |
| 2. | Ms. Archana Devi W/o Sh. Surinder Kumar EC-13645653 | Sr. PA in the Office Pool, North District, Rohini Courts, Delhi. | Sr. PA in the Court of Sh. Deepak Dabas, ADJ-01, North District, Rohini Courts, Delhi. |
| 3. | Sh. Ashish Yadav S/o Sh. Nathu Singh Yadav EC-52029244 | PA in the Court of Sh. Satish Kumar, ASJ-03, North District, Rohini Courts, Delhi. | PA in the Office Pool, North District, Rohini Courts, Delhi. |
| 4. | Sh. Kuldeep Singh Kataria S/o Sh. Dharamvir Singh Kataria EC-68827340 | Asstt. Ahlmad/JJA in the Court of Sh. Raj Kumar, ADJ-02, North District, Rohini Courts, Delhi. | Ahlmad/JJA in the Court of Sh. Raj Kumar, ADJ-02, North District, Rohini Courts, Delhi. (till Ahlmad is posted from headquarter). |
| 5. | Sh. Megh Ram Kasliwal S/o Sh. Kishori Lal Kasliwal EC-95308119 | Orderly in the Court of Sh. Deepak Dabas, ADJ-01, North District, Rohini Courts, Delhi. | Orderly in the Court of Sh. Satish Kumar, ASJ-03, North District, Rohini Courts, Delhi. |
| 6. | Sh. Ajay Kumar S/o Sh. Satpal EC-11119 | Orderly in the Court of Sh. Deepak Dabas, ADJ-01, North District, Rohini Courts, Delhi. | Orderly in the Court of Sh. Satish Kumar, ASJ-03, North District, Rohini Courts, Delhi. |

Note:-1. Non-compliance of the transfer/posting orders or immediately proceeding on leave shall be considered as deliberate insubordination and disciplinary proceeding shall be initiated against the erring official, as per rules.



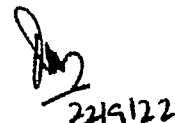
(VIMAL KUMAR YADAV)
Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

No. 29013-29043 F2N(2)/Admn./T&P/(North)/RC/2022

Dated, Delhi the 22/09/22

Copy forwarded for information and necessary action to :-

1. The Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. The Judicial Officers concerned, North District, Rohini Courts, Delhi.
4. The DDO, Accounts Branch, North District, Rohini Courts, Delhi.
5. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
6. The Sr. AOJ/AOJ/Branch In-charge, Administration - I, II & III, Tis Hazari Courts, Delhi.
7. The Sr. AOJ/AOJ/Branch In-charge, Administration, North District, Rohini Courts, Delhi.
8. The Official concerned, North District, Rohini Courts, Delhi.
9. The Dealing Official, Personal File & ACR seat, Tis Hazari Courts, Delhi.
10. The Web-Site, Computer Committee, Rohini Courts, Delhi.
11. The Web-Site, Computer Committee, Tis Hazari Courts, Delhi.
12. The PS to the undersigned.
13. The Facilitation Center, Rohini Courts, Delhi.
14. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
15. The dealing Official, Layers Seat, Admn. I, Tis Hazari Courts, Delhi.
16. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading in LAYERS.



Principal District & Sessions Judge
North District : Rohini Courts : Delhi.

Website (TH)